

**Black-Marketing in Coal by BCCL**

4277. DR. MURLI MANOHAR JOSHI : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware that several priority sector industries have been diverting their quota of coal to black-market thereby earning huge amounts ; and

(b) if the answers to part (a) above be in the affirmative, whether Government have found any hand of the staff of the BCCL in this business and what steps have been taken by Government to stop the malaise of black-marketing in coal?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) No specific information has been received about priority sector industries diverting their quota of coal to the black market.

(b) Does not arise.

**Setting up a Police Post in Pitampura, Delhi.**

4278. SHRI PRADYUMNA BAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the people of Pitampura Residential Scheme of D. D. A. situated on Ring Road, Delhi near Shalimar Bagh have been demanding for a police post in Pitampura ;

(b) whether it is a fact that Lt. Governor visited the area in the first or second week of November, 1978 and the Pitampura Residents Welfare Association had submitted to him a memorandum where along with other demands a demand for police post was also enlisted ; and

(c) the reasons for which a police post has not so far been provided there and when this arrangement is likely to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Police posts exist at Anandvas, Shakurbasti and Madipur. In April, 1978, a temporary police post has also been set up at Saraswati Vihar adjoining the Pitampura residential colony. The area is surrounded by a number of Police Posts and these arrangements are considered adequate.

**इंजीनियरी कर्मचारियों के न्यूनतम तबादलों सम्बन्धी नीति**

4279. श्री शरद यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन इंजीनियरी कर्मचारियों के बारे में सरकार ने कोई स्थानान्तरण सम्बन्धी नीति तैयार की है जिनका सार्वजनिक तथा वित्तीय मामलों से वास्ता नहीं पड़ता है, ताकि स्थानान्तरण नियमित तथा न्यूनतम रहे ;

(ख) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है ; और

(ग) यदि नहीं, तो इस मामले में क्या कार्यवाही करने का विचार है ?

**सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी)**

(क) से (ग) : आकाशवाणी और दूर दर्शन के इंजीनियरी तथा अन्य श्रेणियों के कर्मचारियों के स्थानान्तरण के बारे में सरकार की सुनिश्चित नीति है। इस नीति के अनुसार, स्थानीय रूप से भर्ती किए गए कर्मचारियों, समूह 'घ' के कर्मचारियों और अन्य कम वेतन पाने वाले कर्मचारियों का पदोन्नति पर या कर्मचारियों की लिखित प्रार्थना पर के सिवाए, आमतौर पर स्थानान्तरण नहीं किया जाता। अन्य श्रेणियों के कर्मचारी 13 निर्दिष्ट कठिण केन्द्रों पर 2 वर्ष और श्रेय केन्द्रों पर 3 वर्ष के सामान्य कार्यकाल के बाद स्थानान्तरणीय है।

**Appointments to All India and other Allied Services**

4280. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that certain posts in All India and other allied services have been filled by such candidate of Scheduled Castes and Scheduled Tribes who